

tural and rural development in developing countries;

(b) if so, what will be its impact upon our Fifth Plan;

(c) what aid are we getting currently from the World Bank for this purpose; and

(d) what are the conditions of the repayment of this aid?

THE MINISTER OF FINANCE (SHRI C. SUEPARAMIAM): (a) Yes, Sir.

(b) and (c). Currently nearly 40 per cent of the total aid from the World Bank Group is for the projects connected with increasing agricultural production and similar assistance is likely to be forthcoming in the near future.

(d) IBRD loans carry rate of interest of 8 1/2 per cent per annum and are repayable over a period of 25 to 30 years with a grace period of 5 to 10 years. IDA credits, on the other hand, are repayable over 50 years, including a grace period of 10 years, and carry no interest, but only a service charge of 3/4 of one per cent per annum, to meet its administrative cost.

Number of employees in Indian Airlines

5962. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of commercial pilots, steward and air hostesses and regular employees on the strength of Indian Airlines who are not considered as officers of Indian Airlines during the strike period;

(b) the number of officers in Indian Airlines during strike period;

(c) the present strength of aircraft in the fleet of Indian Airlines and the number of total flights undertaken per day; and

(d) the number of pilots, air hostesses, steward and other employees, including the officers now in Indian Airlines?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) The strength of Commercial Pilots, Cabin Crew (Stewards and Air Hostesses) and other regular employees (excluding Officers) in Indian Airlines on 30-11-73 was as under:—

(a) Commercial Pilots	417
(b) Cabin Crew (Stewards and Air-Hostesses)	431
(c) Other regular employees	13,564
(d) Security Staff	457
TOTAL	14,869

The lock-out was declared in Indian Airlines on 24-11-73.

(b) 1103.

(c) The present Operating Fleet of the Corporation is as follows:

Boeing 737—200	10
Caravelle	6.3 on driveless
F-27	9
HS—748	15
Viscount	2

The average number of services operated by Indian Airlines is 156 per day.

(d) 15279 as on 28-2-1975.

Decline in popularity of Indian Tea in World Markets

5963. SHRI BANAMALI BABU: Will the Minister of COMMERCE be pleased to state:

(a) whether the sale and popularity of Indian tea is receding behind in the world markets;

(b) the details indicating trend of tea exports to various countries of the

world during the last three years, year-wise and country-wise;

(c) whether Government propose to embark upon an ambitious project for promotion of tea in foreign markets; and

(d) if so, the amount earmarked for the purpose and whether it will be used for tapping new markets or wooing back the old markets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):
 (a) No, Sir Export of tea from India during January-October, 1974 was 155.39 m. kgs. valued at Rs. 138.25 crores compared to 144.32 m. kgs. valued at Rs. 110.47 crores during the same period of 1973.

(b) A statement is laid on the Table of the House [Placed in Library. See No. LT-9412/75]

(c) Export Promotion in Tea is being constantly kept under review so that changes found suitable could be adopted on such review

(d) A provision of Rs. 165.71 lakhs has been made in 1975-76 Budget for Tea Promotion outside India which will include expenditure on generic promotion, unimational promotion, promotion of special packs of Indian tea with the cooperation of the local blenders/packers, delegations for market study and exploring new markets, trade delegations etc.

Service Rules for Officers and Staff of I.T.D.C.

5964. SHRI RAMAVATAR SHASTRI:
 SHRI VIRBHADRA SINGH.

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Board of Directors approved Service Rules for the officers and staff members of I.T.D.C. in September, 1973 and the Committee on Public Undertakings

was informed that these rules had been brought into force;

(b) if so, from which date these rules have been given effect to; and

(c) whether any notification has been issued or circulated to the members of staff and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDR PAL SINGH): (a) and (c) The staff regulations, including service rules, for the employees of India Tourism Development Corporation were approved by the management of the Corporation on 31st August, 1973. The Committee on Public Undertakings was informed that these rules were being followed in the India Tourism Development Corporation even prior to 1973 though they were formally written down, compiled and put together only in 1973

(c) Draft Standing Orders covering the conditions of service of workmen under the Industrial Employment (Standing Orders) Act, 1946 have been filed with the Certifying Authority, Delhi. These will be notified/ circulated to the members of the staff after certification by Certifying Authority

कंट्रीलर आफ डिफेंस एकाउन्ट्स के कार्यालयों में पदोन्नतियां और तबादले

5965. श्री जनेश्वर सिन्घ : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि कंट्रीलर आफ डिफेंस एकाउन्ट्स के कार्यालयों में जो पदोन्नति और तबादले हो रहे हैं उनके पीछे राजनैतिक कारण हैं ; और

(ख) यदि हा, तो इसको रोकने के लिये सरकार द्वारा क्या कार्रवाई की जा रही है ?